## GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:927 ANSWERED ON:17.08.2007 UTILISATION OF FUNDS UNDER NREGS Ahir Shri Hansraj Gangaram

## Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the States have not spent the funds released under National Rural Employment Guarantee Scheme(NREGS) for meeting targets even after receiving the amount from the Union Government;
- (b) if so, the details thereof;
- (c) whether the Union Government has taken any remedial steps against such States; and
- (d) if so, the details thereof?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI CHANDRA SEKHAR SAHU)

- (a) NREGA is demand driven and hence, no targets can be fixed for its implementation. Work is to be provided to a registered job seeker having a job card within 15 days of the demand. Funds are considered for release to the districts on submission of a proposal along with a certificate indicating utilisation of 60% of the available resources.
- (b) to(d) do not arise.